

**GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS**

**LOK SABHA
UNSTARRED QUESTION NO.2926
TO BE ANSWERED ON 20.12.2023**

RAILWAY ROAD CROSSING PROJECTS

**†2926. SHRI SANTOSH PANDEY:
SHRI MOHAN MANDAVI:**

Will the Minister of RAILWAYS be pleased to state:

- (a) the present status of the railway road crossing projects in Chhattisgarh;**
- (b) the number of legal crossings (Under Bridges/Over Bridges) sanctioned during the last three years;**
- (c) the criteria for selection of the level crossings for such works;**
- (d) the number of projects completed as well as going on so far; and**
- (e) the time by which the said projects are likely to be completed?**

ANSWER

**MINISTER OF RAILWAYS, COMMUNICATIONS AND
ELECTRONICS & INFORMATION TECHNOLOGY**

(SHRI ASHWINI VAISHNAW)

(a) to (e): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF UNSTARRED QUESTION NO. 2926 BY SHRI SANTOSH PANDEY AND SHRI MOHAN MANDAVI TO BE ANSWERED IN LOK SABHA ON 20.12.2023 REGARDING RAILWAY ROAD CROSSING PROJECTS

(a): As on 01.12.2023, there are 155 Nos. sanctioned works of Road Over Bridges (ROBs) / Road Under Bridges (RUBs) in the State of Chhattisgarh. Out of which, 50 ROBs/RUBs have been completed.

(b): Total 89 Nos. of ROBs/RUBs have been sanctioned since 01.04.2020 (Up to Nov. 2023).

(c): Elimination of level crossings (LCs) is an ongoing process to improve safety and mobility, and mostly done either by providing Road over Bridges (ROBs)/ Road under Bridges (RUBs) in lieu of LCs or through direct closure (for low traffic LCs) or by diversion of road traffic to nearby ROB/RUB/ LC.

Priority of LC elimination is based on its impact on safety in train operations, mobility of trains and impact for road users, feasibility of execution, cost considerations etc.

(d): Total 50 Nos. ROBs/RUBs have been completed & 105 Nos. of ROB/RUB works are at various stages of planning, estimation, execution etc.

(e): Completion & commissioning of ROB/RUB works depends on various factors like cooperation of State Governments in giving consent for closure of LC, fixing of approach alignment, approval of General Arrangement Drawing (GAD), land acquisition, removal of encroachment, shifting of infringing utilities, statutory clearances from

various authorities, law and order situation in the area of project / work sites, number of working months in a year for particular project / work sites due to climatic conditions of the region etc. All these factors affect the completion time of the projects / works. The issues are resolved by conducting co-ordination meetings with concerned State Govt. authorities as and when arise.
